

Statement

Government of India have decided to set up the Third Wage Board for the Sugar Industry to consider the question

of a further revision of the present wage structure in the industry vide Resolution No. V. 24030/1/85-WB dated the 17th July, 1985 published in the Gazette of India. The Wage Board will have the following members :—

1. Justice J.L. Tandon Retd. Judge of Punjab and Haryana High Court	...	Chairman
2. Shri D.B. Kadam, MLA Representing National Federation of Co-operative Sugar Factories Ltd.	...	Member
3. Shri O.P. Dhanuka, Representing Indian Sugar Mills Association.	...	Member
4. Shri Chandrika Singh Representing Indian National Trade Union Congress	...	Member
5. Shri Veerashwar Tiagi Representing the Hindi Mazdoor Sabha	...	Member

While making its recommendations, the Wage Board shall keep in view the following :

- (a) To determine the categories of employees (Manual, clerical, supervisory etc.) who should be brought within the scope of the proposed wage fixation;
- (b) To work out a wage structure based on the principles of fair wages as set forth in the report of the Committee on Fair Wages. (This includes capacity of the industry to pay).

Of late from the representations received by Government it appeared that the trade unions were by and large keen on early constitution of the Wage Board and in order to protect the interests of the workers and in order to maintain industrial harmony, Government decided to set up the Third Wage Board. To obviate the

delay in the constitution of the Wage Board, it was not considered necessary to consult the trade unions organisation.

Sale of Rice Mills by FCI

*381. SHRI GURUDAS KAMAT :
SHRIMATI GEETA
MUKHERJEE :

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether the Food Corporation of India have decided to sell off all their modern rice mills including the profit earning ones;

(b) if so, the reasons for such a decision;

(c) the total number of rice mills

under FCI and the number of mills running into losses;

(d) the number of FCI rice mills located in Maharashtra; and

(e) steps taken by Government to improve the performance of those mills which have been running in losses?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) and (b). The Management of the Food Corporations of India have decided to close operations in its Modern Rice Mills and disposed of rice mills in the Eastern Zone on account of economic non-viability.

(c) The food Corporation of India have 25 Modern Rice Mills. These are economically and operationally non-viable units.

(d) F.C.I. do not have any rice mill in the State of Maharashtra.

(e) Several steps including adequate stocking of paddy, requests to State Governments for regular supply of power, installation of stand-by diesel generators, deployment of qualified supervisory staff, installation of husk fired furnaces etc. have been taken to improve their working.

Pooling of Tenders for White Washing etc.

*382. SHRI KAMLA PRASAD SINGH : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether in the CPWD, Delhi pooling of tenders for white-washing and painting was under investigation ;

(b) if so, whether the matter has been investigated and if so, the result thereof ; and

(c) the steps taken to ensure non-pooling of tenders in future ?

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI H.K.L. BHAGAT) : (a) Yes, Sir.

(b) Yes, Sir. No specific lapse was noticed in this regard.

(c) Rules and instructions on the subject provide for adequate precautions against pooling of tenders.

Sale of Non-edible and Edible Oils Allocated to Manipur

*383. SHRI N. TOMBI SINGH : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government are aware that huge quantities of non-edible and edible oils allocated to Manipur are sold away before reaching Manipur by the agents ;

(b) whether Government have received any complaints in this regard ; and

(c) if so, the action taken in the matter ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) and (b). The Central Government have not received any complaint in this regard.

(c) Does not arise.

Maintenance of Environmental Balance

*384. SHRI HUSSAIN DALWAI : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government have taken a note of the fact that in industrialized urban areas the number of green belts is diminishing ; and

(b) what steps Government propose to take in order to maintain the environmental balance ?